

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.29 of 2015, Appeal No.47 of 2014
And
Appeal No.48 of 2014

Dated :11th January, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

Appeal No.29 of 2015

In the matter of:

NTPC Limited

.... Appellant(s)

Versus

Central Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant (s) : Mr. M G Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent (s) : Mr. K S Dhingra for R-1
Mr. R B Sharma for R-3
Mr. Alok Shankar, TPDCCL

ORDER

In these Appeals, it has been reported by Mr. M G Ramachandran, learned Counsel for the Appellant NTPC that most of the issues involved in these Appeals are already covered by the earlier judgment of this Appellate Tribunal.

Post these Appeals for remaining arguments on **15.2.2016**. In the meantime, parties may file their respective Written submissions.

(T. Munikrishnaiah)
Technical Member
hc/rkt

(Justice Surendra Kumar)
Judicial Member